

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.17996/2002

(From the judgement and order dated 26/07/2002 in CMWP 31196/96
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MANOJ KUMAR AND ANR.

Petitioner (s)

VERSUS

MUNNI DEVI

Respondent (s)

(With prayer for interim relief)

Date : 24/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)Mr. Uday U. Lalit, Adv.
Mr. Joseph Pookkatt, Adv.
Mr. Prasenjit Keswani, Adv.
Mr. Manu Beri, Adv.
Mr. Prashant Kumar, Adv.

For Respondent (s)
Mr. E.C. Agrawala, Adv.

UPON hearing counsel the Court made the following
O R D E R

Pleadings are complete. List for hearing and disposal on a Friday.

(P.D. Balodi)(Radha R. Bhatia)
Court Master Court Master